

[Placed in Library See No. LT 3090/92]

Notification Under Employees Provident Funds and Miscellaneous provisions Act, 1952

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of Employees Provident Funds and Miscellaneous provisions Act, 1952:-

(i) The Employees Provident Funds (second Amendment) Scheme, 1992 published in Notification No. G.S.R. 341 in Gazette of India dated the 25th July, 1992.

(ii) The Employees Family Pension (Amendment) Scheme 1992 published in Notification No. G.S.R. 419 in Gazette of India dated the 19th September, 1992

(iii) The Employees Deposit Linked Insurance (Amendment) Scheme, 1992 published in Notification No. G.S.R. 420 in Gazette of India dated the 19th September 1992.

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12.32 hrs.

CONSTITUTION (SEVENTY-FIRST AMENDMENT) BILL

(AMENDMENT OF ARTICLES 81-82, 170 AND 327)

(I) Report of Select Committee

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AR-

RAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): I beg to present Report (Hindi and English versions) of the Select Committee on the Bill further to amend the Constitution of India viz., the Constitution (Seventy-first Amendment) Bill, 1990 (Amendment of Articles 81, 82, 170 and 327).

(ii) Evidence Before Select Committee

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): I beg to lay on the Table the record of evidence tendered before the Select Committee on the Bill further to amend the Constitution of India viz. the Constitution (Seventy-first Amendment) Bill, 1990 (Amendment of Articles 81, 82, 170 and 327).

12.33 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

(i) Tenth, Eleventh and Twelfth Reports and Minutes

[English]

SHRI K. PRADHANI (Nowrangpur): I beg to present a copy each of the following Reports and Minutes of the Sittings relating thereto (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:

(1) Tenth Report on Action Taken by the Government on the recommendations contained in the Ninth Report (Tenth Lok Sabha) — Reservations for and